

Annexure-A

Pendency as on 30 th November 2020 in respect of the Appellate Courts of Civil and Sessions Division, Shimla.													
Nature of case ↓	Name of the Court												
	District & Sessions Judge, Shimla.	District & Sessions Judge (Forests), Shimla.	District & Sessions Judge (Forest) Camp At Rohru	Special Judge PC Act & SC/ST Act Shimla	District & Sessions Judge, Shimla (Family Court)	District & Sessions Judge, Camp at Theog (Family Court)	District & Sessions Judge, Camp at Chopal (Family Court)	Addl. District & Sessions Judge, CBI, Shimla	Addl. District & Sessions Judge, CBI, Camp at Theog	Addl. District & Sessions Judge, I, Shimla	Addl. District & Sessions Judge,II, Shimla	Addl. District & Sessions Judge,II, Camp at Rohru Shimla	Total
Civil Cases													
Cases under Land Acquisition Act	7	5	2	0	0	0	0	5	0	9	25	2	55
Motor Accident Claims	90	3	23	0	0	0	0	37	94	136	106	12	501
Guardian & Wards Acts	0	0	0	0	12	2	0	2	0	1	0	0	17
Hindu Marriage Act	0	1	0	0	233	62	1	0	0	0	0	0	297
Civil Appeal	35	3	8	0	0	0	0	11	9	35	26	6	133
Waqf Board (Civil Appeal)	0	0	0	0	0	0	0	0	0	0	0	0	0
Civil Misc. Appeal	18	0	2	0	0	0	0	5	1	10	13	4	53
Review Applications/Civil Revision	0	0	0	0	0	0	0	0	0	0	1	0	1
Civil Suits	14	9	3	0	2	0	0	3	12	30	26	3	102
Waqf Board (Civil Suit)	0	0	0	0	0	0	0	0	0	0	0	0	0
Rent Appeal	17	0	0	0	0	0	0	0	0	13	14	0	44
Waqf Board (Rent Appeal)	0	0	0	0	0	0	0	0	0	0	0	0	0
Arbitration Case	30	1	0	0	0	0	0	0	0	0	0	0	31
Succession Act/Tele Act	0	0	0	0	0	0	0	0	20	2	0	0	22
Executions & objection	470	41	3	0	2	0	0	14	27	41	39	14	651
Pauper/ Election petition	0	0	0	0	0	0	0	0	0	0	0	0	0
Small Causes Suit/ HPFC Act	0	0	0	0	0	0	0	0	0	0	0	0	0
Probate	0	0	0	0	0	0	0	0	0	0	0	0	0
Adoption	1	0	0	0	1	0	0	0	0	2	0	0	4
Miscellaneous (CMA)	208	16	11	0	69	7	0	58	59	193	222	31	874
Total	890	79	52	0	319	71	1	135	222	472	472	72	2785
Criminal Cases													
Sessions Trial	156	1	8	3	0	0	0	38	28	145	132	42	553
Corruption Cases	4	10	0	8	0	0	0	83	0	0	0	0	105
Criminal Appeal	28	1	45	0	0	0	0	25	29	31	41	41	241
Criminal Revision	12	0	1	0	0	0	0	2	0	10	6	1	32
Complaint/Pvt. Complaint	1	0	0	0	0	0	0	0	0	0	0	0	0
125/127 Cr. P.C	0	0	0	0	128	73	17	0	0	0	0	0	218
Criminal Executions/128 Cr.PC	0	0	0	0	22	0	0	0	0	0	0	0	22
Bail Applications	11	0	0	0	0	0	0	1	0	7	3	0	22
Miscellaneous (Cr. M.P.)	54	16	4	0	85	12	1	30	6	36	13	13	270
Total	266	28	58	11	235	85	18	179	63	229	195	97	1464
Grand Total	1156	107	110	11	554	156	19	314	285	701	667	169	4249

Pendency as on 28 th February, 2021 in respect of the Subordinate Courts of Civil and Sessions Division, Shimla.																	
Nature of cases	Name of the Court																Total
	Civil Judge (Sr. Div.)-cum-CJM, Shimla.	Civil Judge (Sr. Div.)-cum-ACJM (I), Shimla.	Juvenile Justice Board, Shimla	Civil Judge (Sr. Div.)-cum-ACJM (II), Shimla.	Civil Judge (Jr. Div.)-cum-JMIC (3), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (4), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (5), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (6), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (7), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (8), Shimla	Mobile Traffic Court Shimla	Civil Judge (Sr. Div.)-cum-ACJM, Theog.	Civil Judge (Sr. Div.)-cum-ACJM(I), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC(II), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC Chopal	Civil Judge (Jr. Div.)-cum-JMIC Jubbal	
Civil Cases																	
G & W Act	6	0	0	3	0	0	0	1	0	0	0	0	2	0	0	0	12
HMA	0	0	0	2	0	0	0	0	0	0	0	0	8	0	1	0	11
W C Act	34	20	0	21	4	0	0	2	0	0	0	21	3	0	1	3	109
Objections	10	3	0	13	2	5	11	0	0	0	0	0	0	0	0	0	44
Civil Suits	258	308	0	291	424	448	406	496	504	461	0	1947	536	598	496	220	7393
Rent Cases	292	168	0	205	100	0	2	0	0	0	0	41	11	27	15	0	861
Succession Act	17	7	0	7	1	0	0	0	1	0	0	6	2	0	0	0	41
Executions	99	88	0	111	65	63	99	79	81	0	0	222	147	112	59	101	1326
Small Causes/PA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Misc.(CMPs)	240	269	0	254	328	299	340	243	298	225	0	496	71	212	112	64	3451
Total	956	863	0	907	924	815	858	821	884	686	0	2733	780	949	684	388	13248
Criminal Cases																	
138 NI Act	681	938	0	940	964	1032	856	938	928	0	0	1712	517	402	531	457	10896
N.D.P.S. Act	29	17	0	38	42	13	22	16	7	0	0	0	12	9	13	4	222
D V Act	4	15	0	16	59	60	81	46	43	0	0	77	65	28	48	9	551
CBI Cases	29	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	29
Drugs & other Act	58	104	0	57	31	60	46	46	174	0	0	76	11	28	22	17	730
Mining & Mines Act	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	3
Bail Application	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Police Challan	372	292	86	324	309	313	327	290	324	256	0	971	144	183	257	143	4591
Excise Cases	34	13	0	9	16	3	20	16	19	0	0	64	12	11	32	6	255
Complaint Cases	9	26	0	28	39	7	22	12	12	0	0	0	5	5	1	8	174
Food Cases	5	2	0	3	4	0	0	3	3	0	0	3	0	0	0	0	23
Summary Cases	2359	2957	0	2974	2201	2952	3086	2426	3862	1162	12840	4191	775	1650	588	429	44452
Forest Cases	0	0	0	2	2	0	5	0	0	0	0	1	1	0	1	0	12
Telegraph Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Child Labour Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Misc. Cases (Cr. M.P.)	259	289	0	327	227	67	199	225	92	15	0	476	427	66	128	73	2870
Income Tax Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
E.P.F. Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Copyright Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Shop Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Gambling Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
E C Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Sessions Trial	0	0	19	0	0	0	0	0	0	0	0	0	0	0	0	0	19
Pet. U/s 125/127 Cr.PC.	2	2	0	6	4	0	8	12	0	0	0	0	21	1	0	5	61
Total	3842	4655	105	4724	3898	4507	4672	4030	5464	1433	12840	7571	1990	2383	1621	1153	64888
Grand Total	4798	5518	105	5631	4822	5322	5530	4851	6348	2119	12840	10304	2770	3332	2305	1541	78136

**Total Pendency of Shimla Civil & Sessions Division
as on 28th February, 2021**

Sr. No.	Court	Civil	Criminal	Total
1	Appellate Courts	2899	1530	4429
2	Subordinate Courts	13248	64888	78136
Total		16147	66418	82565